

**Shri Dhusiya:** Was any Railway official ever involved in the detection of such cases?

**Shri Satish Chandra:** I have no information.

**Shri Venkataraman:** Is it a fact that the cross bars provided for the upper class passengers do not sufficiently bar others from entering the compartments?

**Shri Satish Chandra:** They do provide adequate protection so long as they are not criminally tempered.

**MURDER OF SHRI ABDUL ALI IN THE FRONTIER MAIL**

\*816. **Shri Dhusiya:** (a) Will the Minister of Railways be pleased to state whether it is a fact that any person named Shri Abdul Ali was discovered dead in the lavatory of a first class compartment of the Frontier Mail at Delhi junction in the fourth week of February, 1952?

(b) What was the time when that train arrived at Delhi Junction and after how many hours the corpse was found?

(c) Did the Railway Police make any search of the person, if so, what papers and money were found?

(d) Has any arrest been made so far in that connection?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) Yes.

(b) The train arrived at Delhi Junction at about 19-45 hours and the body was found sometime between 20 and 20-10 hours.

(c) Yes. No money was found, but certain papers and articles, a list of which is placed on the Table of the House, were found with the deceased. [See Appendix IV, annexure No. 37.]

(d) No.

**Mr. Speaker:** Next question.

**Shri B. Shiva Rao:** 817.

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** Perhaps question No. 826 may also be taken up along with this. They are on the same topic, fisheries.

**Mr. Speaker:** Yes; 817 and 826.

**FISHERIES**

\*817. **Shri B. Shiva Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of fish caught in India during the years 1949-50, 1950-51 and 1951-52;

(b) whether there are any schemes for the development of deep seas fisheries;

(c) what facilities are proposed to be given for the transport of fish from the coasts to inland centres in the country; and

(d) whether there are any proposals for the establishment of a canning industry to deal with fish which is not immediately consumed?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Computed figures of total landings of marine fish plus marketable surplus of inland catch of fish are as follows:—

1949—5,49,307 tons.

1950—7,98,938 tons.

1951—7,34,278 tons.

(b) Yes; a statement of such schemes is placed on the Table of the House. [See Appendix IV, annexure No. 38.]

(c) It is primarily a function of the State Governments to provide facilities for transport of fish from the sea coast to inland centres. The Government of India have, however, helped in the matter by providing the following facilities:—

(1) Reduced rates for fish packages on most Indian Railways.

(2) Financial assistance of Rs. 29,158 for a Grow More Food Scheme for providing motor transport facilities to the Government of Madras during 1950-51.

In the scheme for the Expansion and Modernisation of Marine Fisheries under the Technical Co-operation Programme between the Government of India and the U.S.A., it is also proposed to provide for facilities for the quick transport of fish from the coastal areas to inland centres.

(d) No.

**FISHERIES (SUBSIDY)**

\*826. **Shri Madiiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any amount by way of subsidy is given to States to improve Fisheries in the States;

(b) if so, what is the amount given for each State for the year 1951-52; and

(c) if no amount is given to Mysore the reason for the same?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Yes.

(b) A statement giving the required information is placed on the Table of the House. [See Appendix IV, annexure No. 39.]

(c) No financial assistance was sought by the Government of Mysore.

Under (b) I should add that the total amount sanctioned by way of loan is Rs. 12,86,000 and by way of grant Rs. 9,51,948.

**Shri B. Shiva Rao:** The Fisheries Adviser to the Ministry of Food and Agriculture recently made a report on the possibilities of fishery development in this country with the assistance of American officials and experts. Has that report been received by the Ministry and will the hon. Minister be pleased to lay it on the Table of the House?

**Shri Karmarkar:** I should like to find out and if it is proper, I shall place it on the Table of the House.

**Shri Madiah Gowda:** I wish to know whether the Mysore Government asked for any help and that was refused.

**Shri Karmarkar:** I find the Mysore Government did not ask for help. If it is asked, we shall sympathetically consider the matter.

**Shri Madiah Gowda:** Is the Government aware that there are very good facilities in Mysore State for the development of fisheries and will the Government take interest to see that they are developed?

**Shri Karmarkar:** We have always a live interest. If the Mysore Government puts up the matter, we shall certainly consider.

**Shri B. Shiva Rao:** With regard to Part (c) of my question regarding facilities for transport of fish, has this question been taken up with the Ministry of Railways for providing cold-storage wagons for the transport of fish?

**Shri Karmarkar:** I am not sure; I shall find out.

**Shri S. V. Ramaswamy:** Is there any scheme for the development of inland fisheries?

**Shri Karmarkar:** Yes.

**Shri S. V. Ramaswamy:** What are the schemes?

**Shri Karmarkar:** I should like to have notice. I am quite sure that both inland fisheries and deep sea fisheries are being developed.

**Shrimati Ammu Swaminadhan:** With reference to part (d), is the Government aware that in one particular area, they had to throw away a great deal of fish because they had no canning industry there? I mean in Malabar, Westcoast.

**Shri Karmarkar:** I find that canned fish is not very popular in this country. Perhaps it might have happened like that.

**Shri M. V. Krishnappa:** May I know whether it is a fact that the Government of Mysore imported special breeds of American fish and Japanese fish and whether the American fish is gradually swallowing both our Mysore fish and Japanese fish in our tanks?

**Mr. Speaker:** Order, order.

**Shri Belli Ram Das:** May I know if there is any provision for giving financial aid to individual fishermen to develop fisheries?

**Shri Karmarkar:** I should like to find out.

**Mr. Speaker:** I am going to the next question.

#### FOREST LAND

\*818. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total area under forest in India?

(b) Has the area increased or decreased since 1947 and to what extent?

(c) What is the new policy of Government regarding forests, their extension, protection, classifications and utilisation?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 40].

(c) Copies of Government Resolution No. 13-1/52-F dated 12-5-52 on the National Forest Policy are available in the Library of the House.

**Pandit Munishwar Datt Upadhyay:** What is the area of forests that has been converted into agricultural land during the last two years?

**Shri Karmarkar:** I should like to have notice.

**Pandit Munishwar Datt Upadhyay:** What are the classes of forests that we have at present? What is the basis of that classification?

**Shri Karmarkar:** The policy statement is published and it is available in the Library of the House.